HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

DATED:-

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. Sessions Judges, under various detailed Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

S.	Name of the Court.	001	002	006-	007-	014-	2071-	023 Maintt.	364-Wages
No		Salary	T.E.	Tele	O.E.	POL	P&ORB	& Repairs	(Outsourcing
				phone			(NPS)		
1	Pr. D&S Judge, Rajouri.						0.50		
2	Pr. D&S Judge, Leh.						0.50		
·3	C.J.M. Budgam.	15.00	0.05		0.15	0.15	0.50	0.40	0.28
4	P.&.T Mag. Srinagar.	15.00							
5.	Munsiff, Kupwara.		0.60						
6.	Munsiff, Aishmuqam.	10.00		0.10		0.15	0.25		0.28
7.	Munsiff, Thathri.		0.45		T		-		
8.	Munsiff, Thanamandi.		0.45						
9.	Distt. Mob. Mag. (Tr)		0.50		0.10	0.10	0.25		
	Anantnag.								
10.	Tehsilar, Karnah.	1.00					0.10		

By Order.

(Ram Singh) Joint Registrar(Acctts)

Copy to the:

Pr. D & S Judge, Rajouri/Leh..

C.J.M. Budgam. 3.

P&T Magistrate, Srinagar. 4.

Munsif, Kupwara/Aishmuqam/Thathri/Thanamandi. 5-8.

Distt. Mob. Mag. (Tr) Anantnag. 9.

10. Tehsildar, Karnah.

Try Officer, Saddar Try. Srinagar. 11

Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu. 12

Treasury Officer, Rajouri/Budgam/Kupwara/Aishmuqam/Thathri/Thanamandi/Leh./ 13-17 Anantnag./Karnah.

18 Order Book.

I/c NIC High Court, Srinagar for uploading on High Court website.

Registrar(Acctts)